

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/54/2016
NAME OF THE PETITIONER(S) : M. Othiswami & Another
NAME OF THE RESPONDENT(S) : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. R. VIDHYASHANKAR } Counsel for Petitioners
R. ASHOK KUMAR }

[Signature]

2. B. DESIKAN
FOR A.K. MYLSAMY
ASSOCIATES

R₁ - R₃

Desikan, B

ORDER

Counsel for petitioner present. Counsel for R1 to R3 present. Counsel for petitioner filed an affidavit and reported that notice to R4 was sent on 24.11.2016 and he is yet to receive the track^{delivery} record and sought time to file the proof of service of notice on R4. Counsel for petitioner is directed to file rejoinder within a week by serving a copy to the other side to enable the counsel for respondent to file sur rejoinder, if any. Time extended at request. Put up on **05.01.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)